



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 24.04.2026

NOTICE

Please take notice that the following matters listed in the Court – II on 23.04.2026 were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	I.A. No. 2714 of 2026 in Comp. App. (AT) (Ins) No. 778 of 2024	Vaibhav Aggarwal Suspended Director & Shareholder of Rudra Buildwell Constructions Pvt. Ltd. Vs. Priti Rawat Pandey & Ors.	23.04.2026	27.04.2026
2.	Comp. App. (AT) (Ins) No. 1330 of 2024 & I.A. No. 7049 of 2025 Part Heard	Godrej Projects Development Ltd. Vs. Kailash T. Shah, Resolution Professional of Jaatvedas Construction Co. Pvt. Ltd. With	23.04.2026	29.05.2026
3.	Comp. App. (AT) (Ins) No. 1345 of 2024 & I.A. No. 7050 of 2025 Part Heard	Prakhhyat Dwellings LLP Vs. Kailash T. Shah Resolution Professional of Jaatvedas Construction Co. Pvt. Ltd.	23.04.2026	29.05.2026

By order of Hon'ble Chairperson
-Sd/-
Registrar